## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1793 ANSWERED ON:05.03.2015 MONITORING OF POWER PROJECTS Lekhi Smt. Meenakashi

## Will the Minister of POWER be pleased to state:

- (a) the details of the Power Project Monitoring Panel set up by the Government along with the responsibilities entrusted with regard to power projects including hydro-power projects including the outcome of evaluation and monitoring, project-wise;
- (b) whether the Government is likely to conduct any nationwide feasibility study of river basins to reassess the hydro power potential of the country; and
- (c) if so, the details thereof?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) : Power Project Monitoring Panel (PPMP) has been set up to monitor the progress of the power projects so as to commission them in time. The panel of Consultants is responsible for monitoring the ongoing power generation and associated transmission projects and for facilitating the removal of bottlenecks in project completion.

Responsibilities of the PPMP consultants include, inter-alia, monitoring the progress of thermal and hydro power projects and associated transmission systems; developmental aspects of hydro projects on the anvil, assistance in pursuing clearances and monitoring construction standards/design parameters of the project vis-Ã -vis those approved at the time of according concurrence by Central Electricity Authority (CEA); identification of bottlenecks and suggesting remedial measures for timely commissioning of the projects; interacting with various agencies involved with the implementation of the projects; and submitting periodic reports to the Ministry of Power and to CEA.

(b) & (c): The last reassessment of hydro power potential in the country was carried out in 1978-87 by CEA. The CEA has proposed for reassessment due to the availability of additional hydrological, topographical and other data about upstream and downstream water usages in the last 27 years, which has been approved by the Central Government.